

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
IB-433(ND)/2017

IN THE MATTER OF:

M/s. Regal Metal and Ferro Alloys

...PETITIONER

Vs.

M/s. SPM Auto Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For IT Department

:Mr. Ruchir Bhatia Sr. Standing
Counsel, Shlok Chandra Jr.
Standing Counsel alongwith
Keshav Garg Advocate

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is now adjourned to **14.04.2023.**

Sd/-
(Court Officer)